

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2414
ANSWERED ON:03.12.2002
AMENDMENT BILL REGARDING VILLAGE COURTS
BHIM PRASAD DAHAL;RAVI PRAKASH VERMA

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether an amendment bill relating to village courts is pending with the Union Government; and
- (b) if so, the time by which the bill is likely to be introduced in the Parliament?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M. K. PATIL)

- (a) No, Sir. There is no amendment bill relating to village courts pending in the Ministry of Rural Development.
- (b) Question does not arise.